ORDERS OF THE TRIBUNAL

Free copy of order At, 4/9/01 Dssued to the commsel boy

both sole.

S.O.

Order dolect 4.9.2001

Learned Counsel for the petitioner Las filed a Memo Stating Rhat Re does not want lo pursue the o.A. and wants to with-alteau the same. Steard Shri U.R. Mahafatra, learne counsel for the pepitians and shin A. U. Boss, learned sr. St. Counsel. In view of Memo filed, the O.A. is disposed of as withdrawn.